

(c) Does not arise.

Import of Foodgrains from U.S.A.

749. { Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the U.S.A. is sending 20 per cent of its wheat production and 15 per cent of its rice production to India under P.L. 480;

(b) whether the attention of Government has been drawn to a statement of the U.S. Ambassador on 10th October, 1964 that India could obtain self-sufficiency in food production and should not depend on foreign food; and

(c) if so, whether Government have taken steps to provide incentives to the farmer by a regulated pricing system in terms of the suggestions of the U.S. Ambassador?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) The statement is correct as relating to imports expected to be made during 1964-65 under P.L. 480.

(b) According to a United States Information Service press release, the U.S. Ambassador said, "India can achieve self-sufficiency in food production through individual farm ownership, better use of fertilizers and irrigation and a fair pricing system providing incentives to the farmer to produce more and improve his own standard of living".

(c) The U.S. Ambassador has made no detailed suggestions as to regulated pricing system for the farmer. The Government has been following a policy of price support since 1962. Recently, on the basis of the recommendations of the Foodgrains Prices Committee (Jha Committee) and after discussions with the State Governments, producers' prices for important

foodgrains, including rice and wheat, for the 1964-65 crops have been revised so as to provide incentives to producers and these revised prices have already been announced.

Demonstration Flight by "Z.326 Trenner Master"

750. { Shri Brij Raj Singh:
Shri P. C. Borooah:
Shri Ram Sewak:
Shri P. G. Sen:

Will the Minister of Civil Aviation be pleased to state:

(a- whether a two-seater Czech trainer plane "Z-326 Trenner Master" gave a demonstration flight at the Delhi Flying Club on October 11, 1964;

(b) if so, whether the aircraft was found suitable; and

(c) whether Government propose to procure any such aircraft; if so, their number and the cost?

The Minister of Civil Aviation (Shri Kanungo): (a) Yes, Sir.

(b) Yes, Sir.

(c) A proposal for the purchase of such aircraft is still under consideration.

Death Relief Fund

751. **Shri D. D. Puri:** Will the Minister of Social Security be pleased to state:

(a) whether a final decision has been taken regarding the setting up of the Death Relief Fund for affording financial assistance to the nominees/heirs of deceased members of the Coal Mines Provident Fund; and

(b) if not, why not?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) This is under active consideration.

(b) Does not arise.